

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 27.07.2020

THROUGH VIDEO CONFERENCING

CAUSE LIST

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 178/BB/2020	For admission	Sec.9 of I&B code 2016	Winlead(HK) Cable & Wire Products Co. Ltd	S S Jayanthi	M/s Velankani Electronics Pvt Ltd	

ADVOCATE FOR PETITIONER/s:

Nityanand

ADVOCATE FOR RESPONDENT/s:

Ajay Kumar.M

ORDER

1. Heard Shri Nityanand, learned Counsel for the Petitioner and Shri Ajay Kumar.M, learned Counsel for the Respondent, through Video Conference.
2. The learned Counsel for the Respondent requests time to file statement of objections. The learned Counsel for the Respondent is directed to file statement of objections well before the next date of hearing, duly serving the copy on the other side.
3. Post the case on **24.08.2020**.

Shri

MEMBER (T)

Shri

MEMBER (J)

Shruthi
Verified

Court Officer